

BUSINESS ADVISORY COMMITTEE

(Seventeenth Lok Sabha)

TWENTY THIRD REPORT

(Presented on 30.7.2021)

The Business Advisory Committee held a sitting on Thursday, the 29th July, 2021.

2. The Committee recommended the allocation of time to the following items of business as shown against each of the following:-

- | | | |
|-----|--|----------------|
| (1) | Discussion on Statutory Resolution seeking disapproval of the Tribunal Reforms (Rationalisation and Conditions of Service) Ordinance, 2021 (No. 2 of 2021) promulgated by the President of India on 4th April, 2021 and consideration and passing of the Tribunals Reforms Bill, 2021, <i>after its introduction</i> - To replace an Ordinance. | 3 Hours |
| (2) | The Airports Economic Regulatory Authority of India (Amendment) Bill, 2021.
<i>(Consideration and passing)</i> | 2 Hours |
| (3) | The Constitution (Scheduled Tribes) Order Amendment Bill, 2021, <i>after it is passed by Rajya Sabha.</i>
<i>(Consideration and passing)</i> | 2 Hours |
| (4) | The Central Universities (Amendment) Bill, 2021.
<i>(Consideration and passing)</i> | 2 Hours |
| (5) | The Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 2021.
<i>(Consideration and passing)</i> | 2 Hours |
| (6) | The Limited Liability Partnership (Amendment) Bill, 2021.
<i>(Consideration and passing)</i> | 2 Hours |
| (7) | The General Insurance Business (Nationalisation) Amendment Bill, 2021.
<i>(Consideration and passing)</i> | 4 Hours |

NEW DELHI;
29th July, 2021
Sravana 7, 1943 (Saka)

Om Birla
Chairperson,
Business Advisory Committee.